

during 'Explore India Millennium Year' w.e.f. April, 1999?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : The Ministry of Tourism has not set aside any specific target and separate budget for 'Explore India Millennium Year'. However, the Ministry has been allocated a Plan Budget of Rs. 160.50 crores for 1999-2000 as against Rs. 110.00 crores in R.E. 1998-99.

[Translation]

27-28

Development of Hotels in Bihar

3491. **SHRI RAJO SINGH** : Will the Minister of TOURISM be pleased to state :

(a) the amount sanctioned and released by the Union Government for the development of hotels run by Bihar State Tourism Development Corporation; during the last three year; and

(b) the name of the hotels which were selected for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) and (b) During the last three years, the Union Government has sanctioned/released the following amount for the projects to be implemented by the Bihar State Tourism Development Corporation :-

Year	Name of Project	Amount sanctioned (Rs. in lakhs)	Amount released
1	2	3	4
1996-97			
	Nil for BSTDC		
1997-98			
1.	Development of Tourist facilities at Dighi Tank, Darbanga, Bihar.	20.00	6.00
2.	Tourist Complex at Bhagalpur, Bihar.	35.00	11.00
3.	Cafeteria at Vikramshila	15.00	5.00
4.	Tourist Complex at Vaishali	45.00	14.00
5.	Wayside facilities at Bakhtiarpur, Bihar	25.00	7.50
6.	Tourist facilities at Gangaghat	16.00	4.80
7.	Tourist Complex at Raxaul	45.00	13.50

1	2	3	4
1998-99			
1.	Tourist Reception Centre at Munger	15.00	5.00
2.	Tourist Reception Centre at Bhagalpur	15.00	4.50
3.	Renovation of Hotel Birsa Vihar, Ranchi, Bihar	20.00	6.00
4.	Renovation of Hotel Ratna Vihar, Dhanbad, Bihar	25.00	7.50
5.	Yatrika at Singheshwar Asthan, Dist. Madhepura	19.39	6.00
6.	Tourist Complex at Aurangabad	25.00	7.50

[English]

28-29

Notice from N.H.R.C.

3492. **SHRI SODE RAMAIAH** : Will the Minister of DEFENCE be pleased to state :

(a) the details of the notice of National Human Rights Commission received by the Union Government on the issue of the settlers at Tadepalligudem Aerodrome in Andhra Pradesh alongwith the name of petitioner;

(b) whether such representations have been received from the petitioner earlier also;

(c) if so, the details thereof; and

(d) the steps taken to examine afresh the representations made by the petitioner and to solve this issue amicably?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) A notice has been received from National Human Rights Commission addressed to Secretary, Ministry of Defence, Government of India and also to Chief Secretary, Government of Andhra Pradesh regarding the representation of Dr. P. Pulla Rao, West Godavari District, Andhra Pradesh. In the petition of Dr. P. Pulla Rao received through National Human Rights Commission, and also the representations received directly from him, the case of about 20,000 settlers/displaced people living on the Defence land of Tadepalligudem aerodrome has been pleaded. It has been stated in the petition that these people are living on this land for the last 50 years without legal rights and they are ready to pay for their rights. The petitioner in his representations has also made a request for the visit of the concerned official to the site.